

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 138 OF 2017

Dated: 29th May, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Kerala State Electricity Board Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Jai Mohan
Mr. Jayant Malik

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2

Mr. S. Vallinayagam for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **24.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

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